

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
THURSDAY, THE 23RD DAY OF APRIL 2020 / 3RD VAISAKHA, 1942
WP(C) TMP NO. 122 OF 2020**

Petitioner :-

Khadeeja Beevi, W/o. N.A. Yoosef, aged 65,
Nakrayath (H), Nadathara ,Mannamangalam P.O. ,
Thrissur-680 014.

By Adv.Mohamed Shah

Respondents

1. Secretary of Home Department, Secretariat,
Thiruvananthapuram- 695 001.
2. Director General of Prisons and Correctional Services,
Prisons Headquarters, Poojappura, Thiruvananthapuram-695 012
3. The Superintendent, Central Prison,
Viyyur, Thrissur- 680 010
4. The station house officer, Ollur Police station,
Police station road, Ollur, Thrissur district-680 360

By

Government Pleader Sri. Harish

This writ petition having come up for admission on 23.04.2020, the court on the same day passed the following:

WPC.TMP.122/2020

: 2 :

ORDER

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Dated this the 23rd day of April, 2020

Post the writ petition on 24.04.2020.

N. NAGARESH, JUDGE

aks/23.04.2020

Appendix

Petitioner's Exhibits:

Exhibit P1: The true Copy of the Certificate confirming the death of Mr Saleem dated 10.04.2020 issued by the R.M.O. of Sun Medical and Research Centre, Thrissur